NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP(IB) No.53/ BB/ 2017	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
	-	For hearing		Pon Pure Chemical India Pvt. Ltd. Vs Camson Bio Technologies Ltd.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SRIMATHAP	counsel too o perational	
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ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present For hearing adjourned to 05/12/2017.

Member (T)

Member (J)